

IN THE HIGH COURT OF JHARKHAND AT RANCHI

B.A. No. 7251 of 2021

Mithun Prajapati Petitioner
Versus
The State of Jharkhand Opp. Party

CORAM: HON'BLE MR. JUSTICE RAJESH KUMAR

For the Petitioner : Mr. S.K. Pandey, Adv.
For the State : Mr. Ravi Prakash, APP

The matter was taken up through Video Conferencing. Learned counsel for the parties had no objections with it and submitted that the audio and video qualities are good.

04/03.09.2021: As prayed for, two weeks' time is allowed for removal of the defects.

(Rajesh Kumar, J.)

Ravi/